

FORM A: PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF **J D Engineer Surveyors Private Limited**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	J D Engineer Surveyors Private Limited
2.	Date of incorporation of corporate debtor	18-01-1989
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4.	Corporate Identity No. of corporate debtor	U67200MH1989PTC050394
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 10, Arjun CHS, Shiv Mandir Road, Ramnagar, Dombivli West, Thane 421201
6.	Insolvency commencement date in respect of corporate debtor	18 th October, 2019 (being the date of delivery of Order by NCLT, Mumbai dated 14-10-2019)
7.	Estimated date of closure of insolvency resolution process	15 th April, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Tulsyan IBBI/PA-001/IP-P01144/2018-19/11970
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai - 400101 tulsyanrk@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 3, Sukh Sagar CHS, Akurli Cross Road No. 1, Kandivali East, Mumbai - 400101 rp.jdengineersurveyors@gmail.com
11.	Last date for submission of claims	1 st November, 2019 (14 days from the date of intimation of Order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **J D Engineer Surveyors Private Limited** on **18th October, 2019**.

The creditors of **J D Engineer Surveyors Private Limited** are hereby called upon to submit their claims with proof on or before **1st November, 2019** to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claim with proof is to be submitted as per following specified forms: Form B:- For Claims by Operational Creditors Except Workmen and Employees; Form C:- For Claims by Financial Creditors; Form D:- For Claims by A Workman or An Employee; Form E:- For Claims by Authorised Representative of Workmen and Employees; Form F: For Claims by Other Creditors. Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19th October, 2019

Place: Mumbai


 Sd/-
Rakesh Kumar Tulsyan
 Interim Resolution Professional
 IBBI/PA-001/IP-P01144/2018-19/11970

